

**HIGH COURT OF TRIPURA  
AGARTALA**

No.F.11(26)-HC/2019/13760

Dated, Agartala, the 20<sup>th</sup> August, 2019

**ADVERTISEMENT**

(For recruitment to the post of Driver)

Applications are invited in prescribed form available herewith in the official Website of the High Court of Tripura (<http://thc.nic.in>) from persons who are not below 18 years of age and not more than 45 years in case of candidates belonging to Scheduled Tribes & Scheduled Castes and 40 years in case of others as on **01.01.2019** for filling up 2(two) vacancies in the post of **Driver** in the establishment of the High Court of Tripura:

Category of Post	Name of the Post	Number(s) of Vacancies	Scale of pay
Group-C Non-Gazetted	Driver	2(two)	₹16,050/- (fixed per month) (75 % of the entry pay of Level-7 of the Pay Matrix as per TSCS (Revised Pay)(First Amendment) Rules, 2018

Out of two posts, one post is reserved for Scheduled Tribe and another is reserved for Scheduled Caste.

If no suitable candidate is found from the reserved categories as aforesaid, the posts may be filled up by the candidates other than those of the Scheduled Tribes and Scheduled Castes as per Rules. Therefore, willing eligible candidates of Un-reserved category may also apply for these posts.

The number of posts to be filled up is subject to increase or decrease as per requirement of the High Court of Tripura and a panel of selected candidates will remain valid for 1(one) year from the date of its publication.

The duly filled in applications must reach the office of the **Registrar General, High Court of Tripura, Agartala** on or before **13.09.2019** alongwith Postal Order/Bank Draft of ₹200/- (₹100/- in case of Scheduled Tribes and Scheduled Castes candidates) payable at Agartala in favour of the **Registrar General, High Court of Tripura, Agartala** alongwith the documents & photographs as indicated in the application form. **Belated and incomplete applications will not be entertained and those will be rejected summarily.**

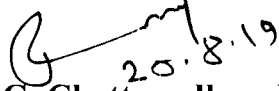
A candidate must be a citizen of India as defined in Articles 5 & 6 of the Constitution of India and **must be a Class-VIII passed or equivalent having a validly issued commercial Driving licence with experience in driving.**

**ST/ SC candidates of other States should apply as general category candidate along with Application fees prescribed for general candidate.**

**Disqualification for appointment** – No person shall be eligible for appointment to the service-

- (a) Unless he is a citizen of India; or
- (b) If he has been dismissed from service by the Government, Central Government, High Court, statutory or Local Authority; or
- (c) If he has been convicted of an offence involving moral turpitude; or
- (d) If he has more than one spouses living; or
- (e) If he directly or indirectly tries to influence the recruiting authority by any means.

Candidates shall have to bear their own expenses for appearing in the Selection test.

  
(S.G. Chattopadhyay)  
Registrar General  
High Court of Tripura  
Agartala

**HIGH COURT OF TRIPURA  
AGARTALA**

**Application for the post of Driver**

Paste one recent self  
attested passport  
size photograph  
here and submit  
three more copies  
with the application

1. Name in Full (Block Letters) :
2. Father's name :
3. Full Present address with P.O .& P.S. :
4. Full permanent address with P.O. & P.S. :
5. Sex :
6. Whether Scheduled Tribe or Scheduled Caste? If so, a certificate to that effect should be furnished :
7. Educational qualification :
8. Previous experience in driving, if any :
9. Date of Birth (according to School Certificate) :
10. Age as on 01.01.2019 (Year, months & days) :
11. Marital status(Married/Unmarried) :
12. Nationality (Copy of the Voter I Card/ Aadhar Card should be furnished) :
13. Contact/Phone Number :
14. Details of Postal Order/Bank Draft indicating the number, amount and date :

Place :

Date :

**SIGNATURE OF THE CANDIDATE**

**N.B.** Application stating the above particulars alongwith the following must reach the office of the Registrar General, High Court of Tripura, Agartala on or before **13.09.2019**.

1. The candidates already in Government Services shall apply either through proper channel or attach 'No-Objection Certificate' from his employer.
2. Attested copy of certificates relating to Educational Qualifications alongwith experience certificate in driving, if any.
3. Attested copy of validly issued commercial Driving licence.
4. Attested copy of certificate relating to date of birth (according to School certificate).
5. Attested copy of Caste Certificate (if applicable).
6. 04 (four) copies of self-attested recent passport size photographs.
7. Postal Order/Bank Draft of **₹200/-** (**₹100/-** in case of Scheduled Tribes and Scheduled Castes candidates) **payable at Agartala in favour of the Registrar General, High Court of Tripura, Agartala.**
8. If any candidate directly or indirectly tries to influence the recruiting authority by any means he will be treated as disqualified for appointment.
9. In case of application send by post, envelope containing the application should be captioned "Application for the post of ' Driver'".